127

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.480/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

No. Representative (IN CAPITAL date LETTERS) 1. MR. SHAUNAK MITRA, Adv. 2. MR. SAURHIK CHONDHURY, Adv. 3. MR. SAPTARSHI BANERJEE, Adv.	Name of the Company Under Section		Sunny Paul-Vs-Bee Bee Contral Pvt.Ltd. & Ors. 241/242		
No. Representative (IN CAPITAL date LETTERS) 1. MR. SHAUNAK MITRA, Adv. 2. MR. SAURHIK CHONDHURY, Adv. Z. MR. SAPTARSHI BANERJEE, Adv.					
1. MR. SHAUNAK MITRA, Adv. 2. MR. SAURHIK CHONDHURY, Adv. 3. MR. SAPTAKSHI BANERJEE, Adv. 4. MR. DRIPTO MAJUMDAR, Adv.		Representa	tive (IN CAPITAL	Appearing on behalf of	Signature with date
5. Mr. Arik Banerjee Mr. Avidak bruka: Petiteoner	2.1	MR. SAUBH MR. SAPTI MR. ORIP	IK CHONDHURY, ARSHI BANERO TO MAJUMD	Adv. Respo	ndents Dragi 20/12

ORDER

Ld. Counsel for both the parties made a joint statements that talks of settlement is going on between the parties and made a further request that case may be adjourned. Prayer is allowed.

List on 21/02/2018 for further order.

Status quo order passed earlier shall remain effective till next date of hearing.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)